

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/ 78 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
Special Judge, CBI, NIA,  
Assam, Guwahati.

Dated Guwahati the <sup>th</sup> 5 January, 2021.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/369 dated 24.12.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 28.12.2020 & 29.12.2020, has been granted.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-131/1994/ 79 /A, dated 5.11.2020

Copy to :

1. The Project Manager, Gauhati High Court.

*blp/2021*

**JT.REGISTRAR (VIGILANCE)**

*Rden*